

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.50**  
**I.A. No.133/2023 in**  
**C.P. (IB)No.120/BB/2022**

**IN THE MATTER OF:**

M/s. Tata Capital Financial Services Ltd. ... Petitioner  
Vs.  
Mr. Prashant Banamapally Hegde and another ... Respondents

**Order under Section 95 of IBC, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : ...  
For the Respondents : ...

**ORDER**

Due to paucity of time, the case is adjourned to **19.06.2024.**

Sd/-  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**  
Puja

Sd/-  
**K. BISWAL**  
**MEMBER (JUDICIAL)**